

DIVISION BENCH

ITEM NO.113

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.276/2024, IA No.352/2024 IN CP (IB) No.55/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/s LML Ltd
UNDER SECTION	10 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Pawan Kumar Proxy for : *For the Applicant in IA No.276/2024*
Sh. Udai Chandani, Adv.

Ms. Monica Nanda, PCS : *For the Applicant in IA No.352/2024*

Sh. Shubham Agarwal, Adv. : *For the Respondent/Liquidator in
IA No.276/2024*

ORDER

IA No.276/2024

- 1.** Ld. Counsel representing the Applicant seeks a short accommodation for filing rejoinder to the reply filed by the non-Applicant Respondent/ Liquidator.
- 2.** Let the needful be done within a period of 10 days with advance copy to be supplied to the Ld. Counsel representing the Liquidator.
- 3.** The matter is adjourned for further hearing on 9th August, 2024.

IA No.352/2024

- 1.** This is a Progress Report filed by the Liquidator. The same is taken on record, subject to just exceptions.
- 2.** Accordingly, IA No.352/2024 stands disposed off.

CP (IB) No.55/ALD/2017

- 1.** Let matter be adjourned for further hearing on 26th July, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

22nd July, 2024

*Avaneesh Kumar Singh
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**